

The 25th May, 2015

Iron filings in Tea

In continuation of the statutory advisory dated 21st November, 2014 issued by this Authority regarding the limit of iron filings in tea (150mg/kg), it has been decided to extend the time-lines further up to 21st November, 2015. It is also stated that no prosecution should be launched if iron filings in tea are found within the limits as mentioned above up to 21st November, 2015 or till further order whichever is earlier.

2. Suitable instruction may kindly be issued to the enforcement staff in this regard.
3. This order issues with the approval of the Competent Authority by virtue of power conferred on FSSAI under 16(5) of Food Safety and Standards Act, 2006.


(Meenakshi Singh)
Scientist (Standards)

To

All Food Safety Commissioners of States/ UTs